

[English]

**LPG Agencies in Bhilwara District,
Rajasthan**

5057 SHRI HEMENDRA SINGH BANERA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the details of the LPG agencies in Bhilwara district and the total number of LPG connections with each agency

(b) the number of applicants on the waiting list for new gas connection with these agencies and when connections are likely to be given to them by these agencies

(c) whether some new agencies are proposed to be allotted for Gulabpura, Shahpura, Gangapur and Banera towns of this district, and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S GURUPADASWAMY) (a) Presently two LPG distributorships, one each of Indian Oil Corporation and Bharat Petroleum Corporation are operating in Bhilwara district catering to 4463 and 3524 customers respectively

(b) As on 31.3.1990, the waiting list with these two distributors was approximately 11003. New connections are released in a phased manner subject to the availability of product, equipments and facilities

(c) and (d) One LPG distributorship is planned for Shahpura in Bhilwara district. Survey conducted at the Location Gangapur, Gulabpura and Banera, revealed that the potential available at these locations does not justify opening of an economically viable distributorship

Power Supply in Punjab

5058 SHRI KAMAL CHAUDHRY Will the Minister of ENERGY be pleased to state

(a) whether many industries in Punjab have either become sick or are at the verge of closure due to inadequate power supply and

(b) if so, the gap between the demand and availability of power of Punjab and

(c) the action taken or proposed to be taken to ensure supply of adequate power in Punjab?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) Industrial production is dependent on several factors and adequate supply of power is only one of them

(b) During 1989-90, Punjab faced an energy shortage of 1.4%

(c) In order to improve the availability of power in the State various measures are being taken which include commissioning of new capacities, optimum utilisation of existing capacities, reduction in transmission and distribution losses. In addition Punjab is entitled to its share from the Central Generating Stations in the Northern Region. Assistance is also provided to Punjab from the neighbouring States/Systems to the extent possible

Grievances Redressal Cell in D.E.S.U.

5059 SHRI DILIP SINGH JUDEO Will the Minister of ENERGY be pleased to state

(a) whether there is any grievance redressal cell in the various Zonal Offices of the Delhi Electric Supply Undertaking to monitor the complaints of the consumers,

(b) if so, the details thereof and if not, the reasons therefor, and

(c) the steps Government propose to take to streamline the entire grievances redressal procedure?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) and (b) DESU has set up Special Grievance Committees at all the 6 Circle Offices and 24 District Offices for redressal of complaints of the consumers. As the Zonal Offices are the lowest functional Offices which also function as local complaint centres, it is not considered necessary to set up Grievance Cells at the Zonal level

(c) DESU does not propose to change the existing system as the same is working satisfactorily

[*Translation*]

Conversion of Katihar-Mansi Railway Line (Bihar)

5060 SHRI RAMENDRA KUMAR YADAV RAVI Will the Minister of RAILWAYS be pleased to state

(a) whether Madhepura, Saharsa and Purnea district of Bihar are lacking in rail services and there is no direct railway link from Patna or Delhi to these places

(b) if so whether Government propose to convert the metregauge line from Katihar to Mansi via Purnea Madhepura and Saharsa into broad gauge line linking with Patna and Delhi, and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) (a) Saharsa,

Dauram Madhepura and Purnea in Bihar are connected by MG line. The nearest BG stations are Mansi and Katihar which are connected with Patna and Delhi by BG train services

(b) and (c) After conversion of Barauni-Katihar MG line to BG, Mansi-Saharsa-Purnea-Katihar MG line is vital link with the MG system in North Eastern Region. Its conversion to BG would disrupt this link. There is, therefore, no proposal for its conversion

[*English*]

Promotion of Small Scale Industries in Kerala

5061 PROF SAVITHRI LAKSHMANAN Will the Minister of INDUSTRY be pleased to state

(a) whether Government have introduced a scheme of growth centres in the country

(b) if so, whether it is an alternate arrangement for the central investment subsidy scheme given to the industrial centres earlier and

(c) if so, the steps taken by Government for organising and keeping up the small scale industries in Kerala where the large and medium industries are limited?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) to (c) A growth centre scheme was announced in June 1988 for promoting industrialisation of backward areas. The Finance Minister during his Budget speech in March, 1990 has also announced that Government propose to reintroduce the Central Investment Subsidy Scheme for small units in rural areas and backward regions

A number of measures have been taken